

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

- 1) A.D. from R-1 not returned.
- 2) Appearance & Counter by R-2 & R-3 not filed C.A.D. F. R-2 is at O.A. 511/01

My 24/1/02
Registrar

25-1-2002.
A.D. not returned for R1 although notice regd. post was sent on 19-10-2001 and so service treated sufficient on R1.

Both R2 & R3 are absent on call. No steps taken by them to file Counter. However call on 13-2-2002 for counter if any.

25/1/2002

REGISTRAR

Appearance & Counter by R-1 to R-3 not filed

My 12/2/02
Registrar

Ob. DA. 29.X.2002.

A request for 4 weeks time is allowed for filing of counter.
Adjd. to 04.12.2002

V.R. Chairman
You
Members

07 Order dated 5.12.2002.

Mr. K.C. Kaurgo, Learned Counsel for the Applicant submits that he has already obtained reliefs he has sought for in this OA, and therefore, he does not want to press this OA further. In view of the above, this OA stands disposed of. Mr. A.K. Bose Sr. S.C. was present and heard.

V.R. Chairman
You
Members